

LOK SABHA DEBATES

4125

LOK SABHA

Monday, 9th December, 1957.

The Lok Sabha met at Eleven of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Strike in W.I.M.C.O. Match Factory

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*900. { Shri S. M. Banerjee:
Shri Tangamani:
Shri Mohan Swarup:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government are losing nearly a lakh of rupees daily as excise duty on match boxes as a result of continual strike in W.I.M.C.O. Match Factory at Bareilly;

(b) if so, whether this fact has been brought to the notice of the Ministry of Labour and Employment; and

(c) if so, the steps that have been taken to end this strike and avoid this recurring loss?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) No, Sir. There is no loss of revenue unless matches are clandestinely removed from the factory.

(b) The Ministry of Labour and Employment have no information since the dispute in the W.I.M.C.O. Match Factory falls within the purview of the Uttar Pradesh State Government.

(c) Does not arise.

Shri S. M. Banerjee: May I know whether the W.I.M.C.O. match factory is going to introduce rationalisation against the decision of the Fifteenth

4126

Labour Conference and if so, what steps are taken by the Labour Ministry to stop such action?

Shri B. R. Bhagat: We do not have any information about that. The question may be referred to that Ministry.

Mr Deputy-Speaker: Answer is sought from the Labour Ministry.

Shri S. M. Banerjee: The original question was actually meant for the Labour Ministry because Labour is a concurrent subject.

Mr. Deputy-Speaker: I realise the difficulty. Now, it cannot be amended immediately. The hon. Member may take another opportunity.

Shri Kamalnayan Bajaj: May I know whether it is not a fact that the last excise duty which has been levied on match boxes has adversely affected small-scale cottage industries in the country, especially in South India?

The Minister of Finance (Shri T. T. Krishnamachari): I do not think it arises out of this.

Mr. Deputy-Speaker: That would be a very general question, not covered by this question. Has the hon. Member any other supplementary question?

Shri Kamalnayan Bajaj: What, I wanted to ask....

Mr. Deputy-Speaker: That, I have said, would not be covered in this question as a supplementary. Next question.

Second Pay Commission

*901. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) whether the Second Pay Commission has issued any questionnaire; and

(b) if so, what is its nature?